

10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.802/252/HDB/2018
NAME OF THE COMPANY	Analytical Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Nadimpally Rama Subramanyaraju & another
NAME OF THE RESPONDENT(S)	Analytical Life Sciences Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy V. Venkata Rami R.	Advocate	9000655636	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for ROC	Adv.	9160001435	

ORDER

Learned counsel Mr.B.Manpal Reddy and Mr.V.Venkata Rami Reddy present for Applicant. Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed memo seeking permission to withdraw the Application.

Permission granted.

Application is disposed of as withdrawn.

Registry is directed to communicate the copy of this order to ROC.

MEMBER JUDICIAL